

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF AGRI POWER AND ENGINEERING SOLUTIONS PRIVATE LIMITED

1.	Name of corporate person	AGRI POWER AND ENGINEERING SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate person	14/08/2013
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate identity number / limited liability identity Number of corporate person	U31900KA2013PTC070549
5.	Address of the registered office and principal office (if any) of corporate person	No. 51-A, KIADB Industrial Area I Phase, Bommasandra, Bangalore, Karnataka, - 560099
6.	Liquidation commencement date of corporate Person	25.01.2025
7.	Name, address, email address, telephone number and The registration number of the liquidator	Mr. Hitesh Kothari Registration No :- IBBI/IPA-002/IP N00324/2017-18/10929 1A, Satya Apartment, Opp. Kandivali MTNL Building,S. V, Road, Kandivali (W), Mumbai - 400067 hiteshkotharics@gmail.com
8.	Last date for submission of claims	24.02.2025

Notice is hereby given that AGRI POWER AND ENGINEERING SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on January 25th 2025.

The stakeholders of AGRI POWER AND ENGINEERING SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before February 24th 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Hitesh Kothari
IBBI/IPA-002/IP N00324/2017-18/10929



Date: 29.01.2025
Place: Mumbai

Liquidator
AGRI POWER AND ENGINEERING SOLUTIONS
PRIVATE LIMITED